

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 325
42/241-242/ND/2019

IN THE MATTER OF:

Mr. Gagan Mehta

.... Petitioner/Applicant

Vs.

M/s. Stallen Infrabuild Pvt. Ltd. & Anr.

.... Respondent

Order under Section 241-242

Order delivered on 26.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Rakesh Wadhwa, Adv.

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

List the matter on **27.05.2024**.

-Sd-
(COURT OFFICER)